NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI. S. VIJAYARAGHAVAN – MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/191/2016

NAME OF THE PETITIONER(S)

: Emirates Trading Agnecy LLC

NAME OF THE RESPONDENT(S)

: M/s ETA engineering Ltd

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. S. Avevin den for Fox Man Ld & Assisted

2. Saivihani pr Sincharanlangalaian Cowal for Petitioner

Councer hur N7 & L 8

B. Anupama Kumas For Vishnu Mohan counsel for

Kuntana Kunas

4. Kraawstram Kumas Athiban Wijay

Council for R2-4

Athibu

ORDER

Counsel for Petitioner present. Counsel for R2 to R4 present. Counsel for R7 and R8 also present and submitted that memo adopting the reply filed on behalf of the R2 to R4 will be filed in the Registry. He is directed to give the copy of the same to the other side. The Pleadings are complete. Matter is posted for arguments in relation to the application filed for impleadment. Put up on **31.10.2017 at 10.30 A.M.**

← S ♠ ← MEMBER (TECHNICAL)

— S d — MEMBER (JUDICIAL)

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